

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA

UNSTARRED QUESTION NO. 1678

ANSWERED ON 18.12.2023

EROSION CHALLENGES POSED BY GANGA IN WEST BENGAL

1678. SHRI SAMIRUL ISLAM

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the details of lost surface and households due to erosion by Ganga in districts like Malda, Murshidabad and Hooghly of West Bengal;
- (b) the number of people in West Bengal affected by Ganga erosion;
- (c) the steps or financial assistance which has been provided by Government for maintenance, repair or extension of Ganga banks;
- (d) whether Government has provided any financial help or any other help to those affected due to erosion by Ganga, if so, the details thereof, State/UT-wise; and
- (e) whether any fund has been sanctioned by the Farakka Barrage Authority and/or under the Namami Ganga Project to check erosion in West Bengal?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

- (a) & (b) The district wise data on flood damages, is not maintained centrally, however, state wise data on flood damages is compiled by Central Water Commission based on information received from concerned states. The flood damage data pertaining to West Bengal for last 5 years i.e. 2017 to 2021 is given at **Annexure-I**.
- (c) The subject of flood management being under the purview of the States, the projects for flood control are formulated and implemented by concerned States as per their priority. The Union Government supplements the efforts of the States by providing technical guidance and promotional financial assistance for management of floods in critical areas. To strengthen the structural measures of flood management, Union Government had implemented Flood Management Programme (FMP) during XI & XII Plans for providing central assistance to the States for works related to flood control, anti-erosion, drainage development, anti-sea erosion, etc. which continued as a component of "Flood Management and Border Areas Programme" (FMBAP) thereafter.

17 projects of West Bengal had been undertaken under FMP component of FMBAP scheme and have been provided Central Assistance of Rs 1051.96 Crore till date. Out of these, 4 projects have been undertaken on rivers Ganga / Padma / Bhagirathi and central assistance of Rs 42.80 Cr. for these four projects has been provided to Government of West Bengal.

(d) The primary responsibility of disaster management rests with the State Government concerned. The Central Government supplements the efforts of the State Government and provides requisite logistics and financial support. The State Government undertakes assessment of damages caused due to 12 notified natural calamities including rain and floods and provide relief assistance from State Disaster Response Fund (SDRF) already placed at their disposal as per Government of India's approved norms. Additional financial assistance is provided from National Disaster Response Fund (NDRF), as per laid down procedure in case of disaster of 'severe nature' which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). The details of the fund allocated and released under the SDRF during 2023-24 is given at **Annexure-II**.

(e) Farakka Barrage Project undertakes river bank protection works in critical reaches in its jurisdiction as per the advice of Technical Advisory Committee of Farakka Barrage Project. During the year 2018-19 to 2022-23 Farakka Barrage Project has executed Rs 30.87 crore of river bank protection works.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (b) OF UNSTARRED QUESTION NO. 1678 ANSWERED IN RAJYA SABHA ON 18.12.2023 REGARDING “EROSION CHALLENGES POSED BY GANGA IN WEST BENGAL”.

WEST BENGAL											
STATEMENT SHOWING FLOOD DAMAGE DURING 2017 TO 2021											
Sl. Nos.	Year	Area affected in (m. ha.)	Population affected in (million)	Damage to Crops		Damage to Houses		Cattle lost nos.	Human lives lost nos.	Damage to public utilities (Rs. Crore)	Total damages crops, houses & public utilities (Rs. Crore)
				Area (m. ha)	Value (Rs. Crore)	Nos.	Value (Rs. Crore)				
1	2017	1.03	8.72	1.03	6914.50	826982	9158.28	2857	217	1655.16	17727.94
2	2018	0.04	0.16	0.01	22.41	34755	13.27	17	31	18.33	54.01
3	2019	0.29	0.44	0.10	1166.07	57248	46.63	27	71	57.13	1269.83
4	2020	0.00	1.03	0.00	0.00	11568	0.00	382	227	0.00	0.00
5	2021	1.01	4.00	0.97	6355.76	236201	3383.23	136	163	6340.46	16079.45
	TOTAL	2.38	14.34	2.11	14458.74	1166754	12601.41	3419	709	8071.08	35131.23

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF UNSTARRED QUESTION NO. 1678 ANSWERED IN RAJYA SABHA ON 18.12.2023 REGARDING “EROSION CHALLENGES POSED BY GANGA IN WEST BENGAL”.

Allocation and Release of Funds from SDRF and NDRF during 2023-2024

As on 13.12.2023

(Rs in crore)

Sl. No.	Name of the State	Allocation of SDRF			Releases from SDRF		Releases from NDRF
		Central Share	State Share	Total	1 st Installment	2 nd Installment	
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	987.20	328.00	1315.20	493.60	493.60	--
2.	Arunachal Pradesh	220.80	24.80	245.60	110.40	--	--
3.	Assam	680.80	76.00	756.80	340.40	--	--
4.	Bihar	1248.80	416.00	1664.80	624.40	--	--
5.	Chhattisgarh	380.80	127.20	508.00	181.60 *	--	--
6.	Goa	9.60	3.20	12.80	4.80	--	--
7.	Gujarat	1168.00	388.80	1556.80	1140.00 (584.00+556*)	--	--
8.	Haryana	433.60	144.00	577.60	216.80	--	--
9.	Himachal Pradesh	360.80	40.00	400.80	180.40	180.40	389.27 (189.27+200)
10.	Jharkhand	500.80	166.40	667.20	--	--	--
11.	Karnataka	697.60	232.00	929.60	348.80	--	--
12.	Kerala	277.60	92.00	369.60	138.80	--	--
13.	Madhya Pradesh	1605.60	535.20	2140.80	802.80	--	--
14.	Maharashtra	2841.60	947.20	3788.80	1420.80	--	--
15.	Manipur	37.60	4.00	41.60	18.80	--	--
16.	Meghalaya	58.40	6.40	64.80	27.20*	--	--
17.	Mizoram	41.60	4.80	46.40	20.80	--	--
18.	Nagaland	36.80	4.00	40.80	18.40	18.40	--
19.	Odisha	1415.20	471.20	1886.40	707.60	707.60	--
20.	Punjab	436.80	145.60	582.40	218.40	--	--
21.	Rajasthan	1307.20	435.20	1742.40	653.60	--	--
22.	Sikkim	44.80	4.80	49.60	22.40	22.40	81.89 (46.89+35)
23.	Tamil Nadu	900.00	300.00	1200.00	450.00	450.00	--
24.	Telangana	396.00	132.00	528.00	188.80*	--	--
25.	Tripura	60.80	6.40	67.20	30.40	--	--
26.	Uttar Pradesh	1705.60	568.00	2273.60	812.00*	--	--
27.	Uttarakhand	826.40	92.00	918.40	413.20	--	--
28.	West Bengal	892.00	297.60	1189.60	446.00	--	--
	Total:-	19,572.80	5,992.80	25,565.60	10031.20	1872.40	471.16

Note:- Installment of Centre's share of SDRF is released to State Government subject to submission of utilization certificate, Annual report etc.. Budgetary provisions and releases of the SDRF and NDRF are dealt by the Department of Expenditure.

*- includes arrears of previous year.

To sum up:-Grant-in-aid released during current financial year

Releases from SDRF = 11903.60 crore
Releases from NDRF = 471.16 crore
Total: = 12374.76 crore
